

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No236
CP/6(AHM)2021

Order under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on ..13/05/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom Shah, Adv.

For the Respondent : Mr. Hitesh Buch, PCS for Mr. Vinit Nagar, PCS

ORDER

Pleadings are complete. Documents have come on record. Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 19.07.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**